

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001**

No. HHC/VIG/Misc. Instructions/93-V- 15133  
Dated Shimla, the 3<sup>rd</sup> June, 2022.

From

The Registrar (Vigilance),  
High Court of Himachal Pradesh,  
Shimla-171001.

To

All the Judicial Officers,  
in Himachal Pradesh.

Subject: Regarding issuance of instructions qua acceptance of downloaded copies of the bail orders/ interim orders passed by the Hon'ble High Court.

Sir/Madam,

It has been noticed by the Hon'ble High Court that whenever the litigants as well as lawyers are submitting the downloaded copies of bail orders/ interim orders passed by the Hon'ble High Court before the trial court, the Presiding Officer(s) of the trial Courts are insisting for certified copies of such orders. This practice is cumbersome, causing inconvenience to the litigants and also contravening of the fundamental rights of the under trials.

You are, therefore, requested to accept the downloaded copies of the bail orders/ interim orders passed by the Hon'ble High Court, if the same are attested to be true downloaded copy by the counsel, representing the parties. However, before accepting such orders, the orders could be got verified from the High Court website.

The above instructions be followed in letter and spirit.

Yours faithfully,

  
(J.K. Sharma)

Registrar (Vigilance)

15134-140

Endst. No. HHC/VIG/Misc.Instructions/93-V- Dated 03.06.2022  
Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice.
2. All the Additional Registrars/ Deputy Registrars of this Registry.
3. All the Secretaries to the Hon'ble Judges.
4. The Secretary/ Private Secretary/ PA to the Registrar general/  
Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/  
Registrar (Administration)/ District & Sessions Judge Leave/  
Training Reserve/ Registrar (Accounts)/ Registrar  
(Establishment)/ and CPC.

Contd.../-

5. All the Assistant Registrars/ Section Officers (Judicial Branch) of this Registry.
6. The Technical Director, NIC, H.P. High Court, Shimla with a request to upload the same on the High Court website.
7. Guard File.

  
**Assistant Registrar (Vigilance)**

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